

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Service Tax Appeal No. 420 of 2010-DB

(Arising out of OIA No. 46-49/2010/BVR/KCG/COMMR-A-/AHD dated 12/05/2010 passed by Commissioner of Central Excise-BHAVNAGAR)

Prakashchandra Anadi Chandra Pillai

...Appellant

-Versus-

C.C.E. & S.T.- Bhavnagar

...Respondent

Present For the Appellant : None

Present For the Respondent : Shri T.K. Sikdar, Asst. Commr. (AR)

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date Of Hearing: 17/09/2019

Date of Decision: 15/10/2019

The appeal is disposed of. For order, see order of date in Service Tax Appeal no. 417 of 2010.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha